

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

TP No.198 of 2016 (CP 3 of 2015) With
Comp. Appl/15(AHM)2021 in TP 198 of 2016 (CP 3 of 2015)

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 07.04.2021**

Name of the Company:

JP Financial Services Pvt. Ltd.
V/s.
Golden Tobacco Ltd. & Ors.

Section:

Application For Direction/397-398 of the Companies Act

ORDER

Learned Senior Counsel Mr. Ratnanko Banerjee a.w Learned Counsel Mr. Masoom Shah appeared for Petitioner.

Learned Counsel Mr. Aishwarya Reddy appeared for Respondent no.1. Learned Counsel Nikunt Raval appeared. Learned Counsel Learned Senior Counsel Mr. Rasesh Sanjanwala appeared for Respondent.

Heard Learned Senior Counsel Mr. Rasesh Sanjanwala for Respondent in part.

Matter to appear for hearing on 12.04.2021.


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 7th day of April, 2021


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**